



A.P.STATE LEGAL SERVICES AUTHORITY
Near A.P Secretariat, Amaravati.
E-Mail:apslsaauthority@yahoo.com



ROC No.44/APSLSA/Accts/2026, Dt:11-03-2026.

TENDER NOTIFICATION

Sealed quotations are invited from Sellers/Suppliers who have registered in Government E-Market Place (GeM), for supply of Fourteen (14) Multi-Utility Vehicles (**08 to 12 Seated capacity**) for official use of Legal Services Authorities functioning under the administrative control of High Court of Andhra Pradesh.

1. Quantity:

Total Vehicles Required: 14 (Fourteen)

2. Eligibility Criteria:

- The Sellers/Suppliers must be registered in Government E-Market Place (GeM).
- Possess valid GST registration, PAN and dealership authorization certificate.
- Have experience in supplying of similar vehicles to Government / PSU / Institutions will be preferred
- Provide manufacturer warranty and service support within Andhra Pradesh.

3. Technical Specifications:

The vehicle offered shall:

- Have 08 - 12 seating capacity
- Be diesel driven (BS-VI compliant)
- Be suitable for institutional / official transportation of the Government Department.
- Include advanced safety features (seat belts, ABS, airbags, fire extinguisher, first-aid kit, etc.)

- Be supplied with registration, insurance, and essential accessories
- Comply with School/Passenger safety norms wherever applicable

The intending Sellers/Suppliers registered in GeM portal shall produce sample models of the Vehicles when requested to do so. The Vehicles offered shall be of reputed brands and models such as Force - Urbania 3615 WB, Tata Motors - Winger 3 200 WB, Tata Motors - Winger - Plus Or Equivalent Models meeting the required specifications.

4. Delivery Period:

- The Vehicles shall be supplied within one week from the date of issuance of Purchase Order.
- Delivery shall be made at locations in Andhra Pradesh as specified by this Authority.

5. Warranty & Service

- Comprehensive maximum manufacturer warranty shall be provided.
- The supplier shall ensure availability of service support and spare parts within Andhra Pradesh.

6. Penalty Clause

- Delay in delivery may attract penalty as decided by the Authority
- Non-compliance with specifications may lead to rejection

7. Submission of Quotations:

- The Quotations shall be submitted in sealed cover superscribed as :
"Quotation for Supply of Multi-Utility Vehicles to A.P. State Legal Services Authority" the sealed quotation shall be addressed to

“The Member Secretary,
Andhra Pradesh State Legal Services Authority,
Near A.P Secretariat,
Amaravathi, Opp. Traffic Police Station,
Malkapuram, Guntur District,
Pin.522238.

The quotation shall contain:

- Technical details of the Vehicle
- Unit price with taxes for the Govt. Departments.
- Delivery schedule
- Warranty details
- Authorization certificate

Last date for submission of sealed quotations: 16-03-2026 (up to 5.00 PM)

8. Earnest Money Deposit (EMD) / Security Deposit:

- Each bidder shall submit an EMD equivalent to Rs.5% in the form of Demand Draft /Bank Guarantee drawn in favour of

“Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati”.

- EMD of unsuccessful bidders will be refunded without interest
- EMD of successful bidder will be refunded within thirty days of submission and acceptance of the Security Deposit. As per the Work Order.
- The successful bidder shall furnish a Security Deposit of 5% of the total contract value, which will be retained till completion of the warranty period.

9. Payment Terms

- Payment shall be released after successful delivery, inspection, and submission of invoices
- Statutory deductions shall be made as per rules.

10. Right of the Authority

The undersigned reserves the right to accept or reject any or all quotations without assigning any reason and to cancel the tender process at any stage in the interest of the Authority.


MEMBER SECRETARY
APSLSA.

1. Government - e – Market Portal.
2. Notice Board of Andhra Pradesh State Legal Services Authority.
3. Notice Board of Hon'ble High Court of Andhra Pradesh, Amaravati.
4. WEBSITE of Hon'ble High Court of A.P.
5. WEBSITE of APSLSA.

Copy to:

The Commissioner/Director, Information and Public Relation Department, Administrative Block, Pandit Nehru Bus Stand, Vijayawada, Andhra Pradesh , for necessary publicity.